



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.07.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 10.07.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443, 6445 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	Kanav Dev Sharma	CA Kiran Shah- in person

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar